

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION NO.04 of 2022 (SZ)**

Jaganathasamy,  
s/o.Palanigounder,  
No.959, Narasingapuram,  
Krishnapuram post,  
Madathukulam Taluk,  
Tiruppur District.

...Applicant

Versus

The Member Secretary,  
Tamil Nadu Pollution Control Board,  
Chennai and others.

...Respondents

**REPLY TO ADDITIONAL AFFIDAVIT FILED BY THE PETITIONER**

1. The 8<sup>th</sup> Respondent submits that all the allegations made by Petitioner in the additional rejoinder of the applicant are denied to be false and concocted.
2. The 8<sup>th</sup> Respondent states that all the allegations made by the Petitioner in paragraph – 3 under the guise of objection to the report of the TN Pollution Control Board dated 13.02.2023 are denied as false and misleading and the Petitioner is put to strict proof of the same. This Respondent submits that the report dated 13.02.2023 has been filed by the TN Pollution control Board only after conducting sufficient inspection and the Petitioner has made false allegation against this Respondent without any basis.
3. This Respondent states that it is evident from the allegations made by the Petitioner in para-3(d) of the affidavit that he is taking inconsistent stands against this Respondent. Even though the Petitioner alleges that it is false in the report to state that the site is at a depth of 27 feet, in the *Additional Rejoinder of the Applicant for the Reply filed by the 8<sup>th</sup> Respondent* dated 25.06.2022, he had made an allegation in para-2 that this Respondent had erected the unit below 27 feet below ground level. Such inconsistent stands of the Petitioner would go to show that his allegations are nothing but false and are made against this Respondent only to mislead this Hon'ble Tribunal.

4. The 8<sup>th</sup> Respondent denies all the allegation made in para-4 of the affidavit as false and the Petitioner is put to strict proof of the same. The 8<sup>th</sup> Respondent submits that the consumption of electricity in units has been calculated by the Petitioner only for one crusher unit and one conveyor totalling upto 75 HP for one hour as 56 units per day, thereby averaging total units to 1500 units per month. This Respondent states that there are totally 2 crusher units, 2 rotary screens and one conveyor belt in the unit. The Petitioner has conveniently omitted to mention a crusher unit, 2 rotary screens, dewatering units and water sprinklers which are installed for the purpose of reducing the emission of dust particles. Moreover, this Respondent states that he is not using the crusher with the specification which the Petitioner has marked from the brochure. It is without any proof or basis that this Petitioner is making false allegation against the Respondent and he is put to strict proof of his allegations.
5. The 8<sup>th</sup> Respondent further states that the 10 HP dewatering unit and 15 HP water sprinkler has been installed in the unit which is put in use for 7 hours per day. Therefore, on an average, 130 units per day (25HP X 0.746 unit X 7 hours) are consumed just for dewatering and water sprinkler to curb the emission of the dust particles, which totals to 3,900 units per month. The 8<sup>th</sup> Respondent further states that, during summer, the water usage of water sprinkler is very high in order to prevent the quick drying and emission of dust particles.
6. The 8<sup>th</sup> Respondent states that, despite the dewatering and water sprinkler, the expert has omitted to include another jaw crusher, Feeder (which is used to feed the bolder into the crusher), 2 rotary screens and a conveyor belt. Moreover, the 8<sup>th</sup> Respondent submits that although the Petitioner is said to have obtained a certificate from an expert, it has been given only by an electrical contractor and no qualification or whatsoever has been mentioned in the certificate. Therefore, the report filed by the said person cannot be taken into consideration as the same is not reliable and which has been given only to facilitate the Petitioner's case without any proper qualification and details.
7. The 8<sup>th</sup> Respondent further states that electricity load of 112 KW has been availed by them only to facilitate the seamless operation of the machineries in the unit without any fluctuation. Although 112 KW has been availed, this Respondent's maximum demand averages only to 60.7 KW per month per year and the same is evident EB statements filed along with this reply.

8. Therefore, it is very clear that this Applicant had filed this application to harass this Respondent and for all the reasons stated above, it is most humbly prayed that this Hon'ble Tribunal may be pleased to dismiss this Original Application with costs.

DATED AT CHENNAI ON THIS THE 25<sup>th</sup> DAY OF JULY, 2023

A handwritten signature in blue ink, appearing to read "Hughes", is written in a cursive style.

COUNSEL FOR THE 8<sup>th</sup> RESPONDENT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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DATED AT CHENNAI ON THIS THE 25<sup>th</sup> DAY OF JULY, 2023



COUNSEL FOR THE 8<sup>th</sup> RESPONDENT

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
 24x7 மின்னகம்  
 94987 94987

NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	29/07/2022	₹24835	18/08/2022

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	26/05/2022	29/07/2022	₹5292	16/06/2022

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.89	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	4704/6546	4782/6634	64		40		3120		3120

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	19812
FIXED CHARGES FOR CONTR.LOAD	3920
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	1102.6
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	24834.6
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	24834.6
<b>NET CURRENT BILL</b>	<b>24834.6</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>24834.6</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
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NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	30/08/2022	₹18167	19/09/2022

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	29/06/2022	30/08/2022	₹15760	17/07/2022

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.93	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	4782/6634	4835/6691	64		40		2120		2120

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	13462
FIXED CHARGES FOR CONTR.LOAD	3920
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	785.1
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	18167.1
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	18167.1
<b>NET CURRENT BILL</b>	<b>18167.1</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>18167.1</b>

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NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	28/09/2022	₹36651	18/10/2022

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	29/07/2022	28/09/2022	₹24835	17/08/2022

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.89	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	4835/6691	4914/6780	60		40		3160		3160

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	23700
FIXED CHARGES FOR CONTR.LOAD	11946.67
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	1481.14
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	37127.81
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	477.25
HL FAMILIES SUBSIDY (-)	
ROUND OFF	36650.56
<b>NET CURRENT BILL</b>	<b>36650.56</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>36650.56</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
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NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	28/10/2022	₹64547	17/11/2022

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	30/08/2022	28/10/2022	₹18167	19/09/2022

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.93	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	4914/6780	5057/6934	60		40		5720		5720

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	45045
FIXED CHARGES FOR CONTR.LOAD	16800
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	2702.25
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	64547.25
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	64547.25
<b>NET CURRENT BILL</b>	<b>64547.25</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>64547.25</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
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NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	29/11/2022	₹64247	19/12/2022

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	28/09/2022	29/11/2022	₹36651	15/10/2022

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.92	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	5057/6934	5199/7088	64		40		5680		5680

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	44730
FIXED CHARGES FOR CONTR.LOAD	16800
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	2716.5
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	64246.5
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	64246.5
<b>NET CURRENT BILL</b>	<b>64246.5</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>64246.5</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
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NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	29/12/2022	₹39065	18/01/2023

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	28/10/2022	29/12/2022	₹64547	17/11/2022

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.89	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	5199/7088	5265/7162	58		40		2640		2640

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	20790
FIXED CHARGES FOR CONTR.LOAD	16800
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	1474.5
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	39064.5
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	39064.5
<b>NET CURRENT BILL</b>	<b>39064.5</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>39064.5</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
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NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	31/01/2023	<b>₹58586</b>	<b>20/02/2023</b>

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	29/11/2022	31/01/2023	₹64247	19/12/2022

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.91	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	5265/7162	5390/7299	58.8		40		5000		5000

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	39375
FIXED CHARGES FOR CONTR.LOAD	16800
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	2411.25
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	58586.25
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	58586.25
<b>NET CURRENT BILL</b>	<b>58586.25</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>58586.25</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
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NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	28/02/2023	₹81849	20/03/2023

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	29/12/2022	28/02/2023	₹39065	18/01/2023

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.91	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	5390/7299	5589/7517	69.2		40		7960		7960

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	61451.2
FIXED CHARGES FOR CONTR.LOAD	16800
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	3597.56
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	81848.76
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	81848.76
<b>NET CURRENT BILL</b>	<b>81848.76</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>81848.76</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
 24x7 மின்னகம்  
 94987 94987

NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	30/03/2023	₹104432	19/04/2023

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	31/01/2023	30/03/2023	₹58586	20/02/2023

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.94	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	5589/7517	5863/7809	84.4		40		10960		10960

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	84611.2
FIXED CHARGES FOR CONTR.LOAD	16800
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	4868.06
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	106279.26
PROVISIONAL AMOUNT ADJUSTMENT (-)	1847
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	104432.26
<b>NET CURRENT BILL</b>	<b>104432.26</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>104432.26</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
 24x7 மின்னகம்  
 94987 94987

NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	29/04/2023	₹61172	19/05/2023

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	28/02/2023	29/04/2023	₹81849	20/03/2023

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.92	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	5863/7809	5998/7955	79.2		40		5400		5400

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	41688
FIXED CHARGES FOR CONTR.LOAD	16800
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	2684.4
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	61172.4
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	61172.4
<b>NET CURRENT BILL</b>	<b>61172.4</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>61172.4</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
 24x7 மின்னகம்
   
 94987 94987

NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	29/05/2023	₹67009	19/06/2023

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	30/03/2023	29/05/2023	₹104432	17/04/2023

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.93	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	5998/7955	6151/8120	80		40		6120		6120

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	47246.4
FIXED CHARGES FOR CONTR.LOAD	16800
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	2962.32
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	67008.72
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	67008.72
<b>NET CURRENT BILL</b>	<b>67008.72</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>67008.72</b>

## TAMILNADU GENERATION AND DISTRIBUTION CORPORATION


  
 24x7 மின்னகம்
   
 94987 94987

NAME & ADDRESS OF THE CONSUMER	TARIFF	S/C No.	BILL DATE	TOTAL AMOUNT DUE	LAST DATE FOR PAYMENT
S.VIGNESH Sf No 531/2a, Myvadi HL: Families:	LN3B	03310011346	28/06/2023	₹76337	18/07/2023

BOOK NO	ACCOUNT NUMBER	BILL NUMBER	BILLING PERIOD			PREVIOUS MONTH AMOUNT DUE	PAID ON
			BI-MONTHLY/MONTHLY	FROM	TO		
			1	29/04/2023	28/06/2023	₹61172	19/05/2023

SECTION ID	SECTION NAME	CONSUMER INDEX NO	CONTRACTED LOAD (KW)	POWER FACTOR	BILL TYPE
310	Madathukulam		112	0.93	NORMAL

METER NO	METER TYPE	PREVIOUS READING KWH / KVAH	PRESENT READING KWH / KVAH	MAX. DEMAND	EXCEEDED DEMAND	MF	METERED UNIT KWH / KVAH	ASSESSED UNIT	ADJ. UNIT	TOTAL BILLABLE UNIT
-	Static Electronic Meter With MD recording Facility	6151/8120	6333/8315	69.2		40		7280		7280

## I. Security Deposit Details

SD AVAILABLE (₹)	SD REQUIRED (₹)	+DUE / -REFUND (₹)	DUE DATE

## II. Advance CC Details

DATE	AMOUNT PAID (₹)	AMOUNT ADJ (₹)	BALANCE (₹)

## III. CC Arrear Details

MONTH & YEAR	DUE (₹)	BPSC (₹)	TOTAL DUE (₹)

CAUTION: Every bill payment must be done with in due date otherwise according to the Indian electricity Act 2003 Section 56 (1), without further notice the electricity supply will be disconnected on or after the disconnection date shown in this bill.

## FIXED CHARGES FOR CONTR.LOAD

BILL PARTICULARS	AMOUNT (₹)
ENERGY CHARGES	56201.6
FIXED CHARGES FOR CONTR.LOAD	16800
EXCESS DEMAND PENALTY	0
LPF COMPENSATION (+)	
WELDING SURCHARGE	0
E TAX	3335.08
E TAX ON GENSET UNIT	
CURRENT BILL AMOUNT	76336.68
PROVISIONAL AMOUNT ADJUSTMENT (-)	0
GOVERNMENT SUBSIDY AMOUNT (-)	0
HL FAMILIES SUBSIDY (-)	
ROUND OFF	76336.68
<b>NET CURRENT BILL</b>	<b>76336.68</b>
ADVANCE CC(Sec III)	0
BALANCE CC TO BE PAID(Sec IV)	0
ACCD PAYABLE (Sec I)+ACCD REFUND(-)	
OTHER CHARGES	
<b>TOTAL AMOUNT PAYABLE</b>	<b>76336.68</b>